

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 225/2017 in C.P. (I.B) No. 28/10/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017**

Name of the Company: Sajal Kumar Sinha, CRM, IOB
V/s.
Diamond Power Transformers Ltd & Ors.

Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VISAY BHATT	PCS	Sajal Kumar Sinha CRM IOB (COC)	
2.				


ORDER

Learned PCS Mr. Vijay Bhatt present for CRM (IOB)/ Applicant/ Indian Overseas Bank. None present for Respondents.

Registry addressed the letter to IBBI for confirmation only on 14.08.2017.

Hence, await confirmation from IBBI.

List the matter on 22.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of August, 2017.